

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**CP No. 240/2019  
in  
OA No. 562/2018**

this the 19<sup>th</sup> day of August, 2019

**Hon'ble Mr. S.N. Terdal, Member(J)  
Hon'ble Mr. Pradeep Kumar, Member (A)**

Tripta Gupta (Aged about 62 years)  
S/o Late Sh. Ashok Kumar Gupta  
R/o A-46, A/1, Ratnakar Apartments  
Shalimar Garden Extn. II, Sahibabad, Ghaziabad (UP) – 201005.

... Petitioner  
(By Advocate : Mr. Suresh Sharma for Mr. M.D. Jangra)

**Versus**

1. Sh. Rajiv Gauba  
Secretary  
Ministry of Urban Development  
Govt. of India, CPWD, Nirman Bhawan, New Delhi- 110008.
2. Sh. Prabhakar Singh  
Director General, CPWD  
Ministry of Urban Development  
Govt. of India, A-Wing,  
Room No. 101, Nirman Bhawan, New Delhi- 110008.
3. Sh. Manu Amitabh  
Chief Engineer (CSQ)  
CPWD, Zone-I, 3<sup>rd</sup> Floor, Room No. 336A  
Nirman Bhawan, New Delhi – 110008.

...Contemnors

(By Advocate : Mr. Rajinder Nischal)

**ORDER (ORAL)**

**Mr. S.N. Terdal, Member (J)**

Heard.

Perused compliance affidavit filed by the contemnors. In view of substantial compliance of the Tribunal's order dated 07.01.2019, CP is closed and notices issued to the contemnors are discharged.

**(Pradeep Kumar)  
Member (A)**

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**(S.N. Terdal)  
Member (J)**